

No.A-45011/06/2015-Ad.I

भारत सरकार / Government of India

कार्पोरेट कार्य मंत्रालय / Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 04th July, 2016

OFFICE ORDER

For the implementation of the Insolvency and Bankruptcy Code 2016 and establishment of the Insolvency and Bankruptcy Board, the work allocation/posting of the following officers is modified as under, with immediate effect and until further orders:

Change in work allocation

S. No.	Name of the Officer and designation	Existing allocation	Work allotted
1.	Shri G.V. Subbaiah, Under Secretary	e-Governance Cell	Insolvency Section in addition to e-Governance Cell
2.	Shri Paritosh Bhatia, Section Officer	Coordination Section	Parliament Section in addition to Coordination Section

Transfer/posting

S. No.	Name of the Officer and designation	From	To
1.	Shri Rakesh Sharma, Section Officer	Parliament	Insolvency Section
2.	Shri Niraj Kumar, Assistant Section Officer	Cash Section	Insolvency Section

2. This issues with the approval of Secretary, Corporate Affairs.

Riaz
(Riazul Haque)

Under Secretary to the Government of India

1. Officers concerned.
2. PS to Corporate Affairs Minister
3. Office of Secretary/ AS/DGCoA/JS(B)/JS(K)/JS(AC)/EA/Adv.(Cost)/DIIs
4. All RDs/ROCs/OLs/NCLT/CCI/IICA/CAT/SFIO
5. All other Officers/Sections of the Ministry
6. e-Governance cell for uploading the order under the category 'Miscellaneous'
7. Guard File.

557/02(A-K)
5/7/16

30/7/16
4/7/16
ADC (N)
No 5/7/16
STAKU